

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:602
ANSWERED ON:07.08.2013
DELAY IN AWARDING DEGREES
Owaisi Shri Asaduddin

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University of Delhi is still lagging behind as compared to other Universities in awarding degrees to students;
- (b) if so, the reasons therefor; and
- (c) the steps being taken by the Government to ensure timely issuance of degrees to student by the University of Delhi ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (c): The University of Delhi is a statutory autonomous body established by an Act of Parliament and is governed by the Delhi University Act, 1922 and the Statutes/Ordinances framed thereunder. The statutory bodies of the University are competent to take decisions in respect of all academic matters, including the conduct of examinations, the declaration of results, and the conferring of degrees. The University has informed the Ministry that the degrees upto the academic year 2009-10 have already been dispatched to the respective colleges/institutions. After the annual Convocation held on 24.3.2011 and 19.3.2012, the University is in the process of preparation and dispatch of the degrees for those who have passed out of the academic sessions 2010-11 and 2011-12. In order to avoid delay, the University has decided to use modern technology for the preparation of degrees for their timely delivery to the students.